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ITEM NO.1B

COURT NO.10

SECTION IVA

(For Judgment)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s) 2266-2268 of 2005 Arising from Petition(s) for Special
Leave to Appeal

(Civil) No(s).5216-5218/2004

STATE OF KARNATAKA & ANR.

Petitioner(s)

VERSUS

SANGAPPA DYAVAPPA BIRADAR & ORS.

Respondent(s)

(HEARD BY HON'BLE MR. JUSTICE N.SANTOSH HEGDE AND S.B. SINHA, JJ.)

Date: 30/03/2005 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE S.B. SINHA

RECORD OF PROCEEDINGS

Hon'ble Mr. Justice S.B. Sinha pronounced the judgment
of the Bench comprising

Hon'ble Mr. Justice N.Santosh Hegde and Hon'ble Mr. Justice S.B. Sinha.

ay Dhawan)

(Sheetal Dhingra)

(Vij

Court Master

Court Master

[Signed Reportable judgment is placed on the file]